

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b) Various steps such as production and distribution of quality planning materials, laying out of demonstration plots on improved agro-techniques, supply of vegetable minikits etc. have been taken up for increasing area under fruits and vegetables. Government of India have released an amount of Rs.61.06 lakhs, 101.46 lakhs and 98.61 lakhs during 1984-85, 1985-86 and 1986-87, respectively in this regard.

(c) there is no official estimate of area of fruits and vegetables for different States. However, as per the rough estimate the area under these crops in Orissa for 1985-86 and 1986-87 were 7,86,590 ha. and 8,02,278 ha., respectively.

(d) Various steps such as adoption of plant protection measures, scientific management practices by laying out demonstration plots, *insitu* vegetative propagation techniques viz. budding and grafting; expansion of area by fresh planting and maintenance of old plantations under centrally sponsored scheme or package programme on cashewnut development have been taken up in Orissa.

#### Grounding of Indian Airlines Planes

321. SHRI PRAKASH V. PATIL ; Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether during the month of September, 1987, 30 Indian Airlines planes were grounded out of which two had developed serious defects;

(b) if so, the datewise details of such groundings and the fuel loss;

(c) whether a high powered technical enquiry has conducted an enquiry to find out the reasons for such abnormally high rate of groundings; and

(d) if so, the findings thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE

MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) to (d) Do not arise.

#### Amendment to the Delhi Rent Control Act

322. SHRI PRAKASH V. PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Landlords under the Delhi Rent Control Act cannot get the tenants evicted easily;

(b) whether the existing Act tilts in favour of tenants; and

(c) if so, whether Government propose to amend the existing law to ensure periodic increase in rent?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) Government is proposing to amend the Act with a view to strike a balance between the interest of the landlord and tenants.

#### Loss of food production due to drought and floods

323. SHRI PRAKASH V. PATIL : SHRIMATI GEETA MUKHERJEE :

SHRI V. KRISHNA RAO :

SHRI V. TULSIRAM :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether due to drought and floods foodgrains production will be less by 2 crores tonnes;

(b) if so, how the loss in foodgrains production is proposed to be met;

(c) what impact it will have on agricultural and industrial economy of the country; and

(d) whether imports are contemplated?